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Government of India
Ministry of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade

Public Notice No. 54 (RE-2012)/2009-2014

New Delhi, Dated the 5th April, 2013

Sub: Deferment in the date of effect for implementation of bar-coding on Primary level packaging on export consignment of pharmaceuticals and drugs for tracing and tracking purpose.

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2009-14, as amended from time to time, Director General of Foreign Trade hereby makes following amendments in Public Notice No. 59(RE-2010)/2009-14 dated 30.06.2011 read with Public Notice No. 10 (RE-2010)/2009-2014 dated 11.07.2012:

2. The date of effect for implementation of bar coding on Primary Level packaging as mentioned at serial number 2(i) a of Public Notice No. 59(RE-2010)/2009-14 dated 30.06.2011 will now come into effect from 1st July, 2014.

3. Effect of this Public Notice:

Earlier the requirement of affixing barcodes on Primary Level packaging was to take effect from 01.07.2013. Now this date has been deferred to 01.07.2014.

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